

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 561
(To be answered on the 6th February 2025)**

SAFETY CONCERNS AT PARANDUR GREENFIELD AIRPORT

561. SHRI S JAGATHRATCHAKAN

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Government has received feedback from aviation experts and local stakeholders regarding safety concerns at the proposed Parandur Greenfield Airport site in Tamil Nadu;
- (b) if so, the details of the safety concerns raised, particularly with respect to the presence of water bodies and their potential risks to flight operations;
- (c) the steps being taken by the Government to address these safety concerns and ensure compliance with international aviation safety standards; and
- (d) the timeline fixed for finalizing the safety evaluation and proceeding with the project?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Murlidhar Mohol)

(a) to (d): In August, 2024, Government of India has granted Site Clearance approval to Tamil Nadu Industrial Development Corporation Limited (TIDCO), a Government of Tamil Nadu Enterprise for development of Greenfield Airport at Parandur, Tamil Nadu.

Prior to grant of Site Clearance, compliance to comments/observations of Stakeholders viz., Directorate General of Civil Aviation (DGCA), Ministry of Defence and Airports Authority of India (AAI) was sought from the Project Proponent. As per observations of DGCA, obstacles in approach surface, Transitional Inner Horizontal Surface (IHS) and Conical Surface are required to be removed either prior to commencement of construction or before submission of application for Aerodrome license, as applicable as per DGCA Civil Aviation Requirement (CAR). Further, with regard to water bodies, DGCA had observed that there should be appropriate mitigation plans for wildlife/bird habitat and also proper plan to avoid water logging/flooding in and around the aerodrome. Government of Tamil Nadu (GoTN) has stated

to comply with the related provisions of DGCA CAR, a pre-requisite before licensing of the aerodrome. Further, GoTN has established a High level Committee to study various aspects related to water bodies and channels to ensure a healthy ecosystem in and around the proposed aerodrome.

Based on the compliance furnished, the matter was deliberated in the Steering Committee comprising of representatives from several stakeholder Ministries/Organisations including DGCA, the Safety Regulator. Site Clearance was granted subsequently on the recommendations of Steering Committee.
